

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 5TH DAY OF july, 2000

Original Application No. 92 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.M.P.SINGH, MEMBER(A)

Umesh Vist,S/o Sri jai Singh Vist
R/o G.P.O compound, House No.3/32
Pratapupura, Agra.

.... Applicant

(By Adv: Shri Saumitra Singh)

Versus

1. Union of India, through Secretary
Department of Posts, Dak Tar Bhawan,
Parliament Street, new Delhi.
2. Senior Superintendent of Post Office
Agra Division, Agra.
3. Sub Record Officer, R.M.S 'X'Division
Agra.
4. Sub Record Officer, Railway Mail
Service, 'X'Division, Agra.

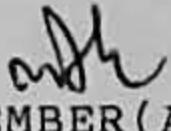
.... Respondents

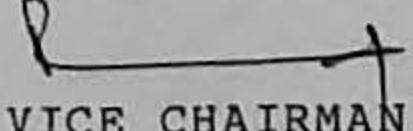
(By Adv: Shri S.C.Tripathi)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

Heard learned counsel for the applicant. We do not find any merit in this application. Engagement of the applicant as Casual E.D. Mail man was by way of Time Gap arrangement. His name was not called for from the Employment Exchange. No selection proceedings were initiated before his appointment. In the circumstances the application is rejected. However, the applicant may approach the authorities in case regular appointment is made in accordance with the rule and the applicant may be given benefit of his past working. The OA is disposed of


MEMBER(A)


VICE CHAIRMAN

Dated: 05.7.2000

Uv/
W/